

HCC No. Misc. 2023
HCA-II/58/13

HIGH COURT OF KARNATAKA,
BENGALURU-1
DATED: 24.06.2024

BRIEF RE-TENDER NOTIFICATION

Re-Tender is called by the High Court of Karnataka, Bengaluru for Contract for carrying out Rodent Control, Spraying Work and Fogging Work in the High Court of Karnataka, Bengaluru through Karnataka Public Procurement Portal of Centre for e-Governance, Bengaluru.

The last date to upload the re-tender is fixed as **09.07.2024 at 4.00 PM** for more details visit <https://kppp.karnataka.gov.in/#/portal/searchTender/live> website.

Sd/-
(N.G. DINESH)
REGISTRAR (COMPUTERS) AND
TENDER INVITING AUTHORITY
HIGH COURT OF KARNATAKA,
BENGALURU.